

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA

UNSTARRED QUESTION NO. 2738
TO BE ANSWERED ON THE 24/03/2023

FORMATION OF FPOs

2738 SHRI ABDUL WAHAB:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there exists any deadline for the formation of 10,000 Farmer Producer Organisations (FPOs) in the country as announced in 2019 budget;
- (b) if so, the details thereof;
- (c) the number of FPOs formed and promoted since the announcement, State-wise;
- (d) whether this has resulted in increase in incomes for farmers; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Yes Sir. The Government of India has launched the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations(FPOs)” in the year 2020, to form and promote 10,000 FPOs by 2023-24 with a total budgetary outlay of Rs.6865 Crores which includes committed liability of Rs. 2370 Crore for a period from 2024-25 to 2027-28 towards handholding support to FPOs for a period of 5 years. Under the scheme, the FPOs are to be developed in produce clusters, wherein agricultural and horticultural produce is grown / cultivated for leveraging economies of scale and improving market access for members. Formation & Promotion of FPOs are to be done through Implementing Agencies (IAs), which further engage Cluster Based Business Organizations (CBBOs) to form & provide professional handholding support to FPOs for a period of 5 years.

As on 1st March 2023, 10,000 FPOs have been allocated to various Implementing Agencies (IAs) out of which 4748 FPOs have been registered across the country. The Statewise details are provided in Annexure I.

(d) to (e): Under the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations(FPOs), the FPOs have been provided various market linkages and FPOs products also available in various e-Marketplaces. Further, the Scheme is intended to provide and undertake following relevant major services and activities for their development which would cater to increasing farmers income:-

- i. Supply quality production inputs like seed, fertilizer, pesticides and such other inputs at reasonably lower wholesale rates.
- ii. Make available need based production and post-production machinery and equipment like cultivator, tiller, sprinkler set, combine harvester and such other machinery and equipment on custom hiring basis for members to reduce the per unit production cost.
- iii. Make available value addition like cleaning, assaying, sorting, grading, packing and also farm level processing facilities at user charge basis on reasonably cheaper rate. Storage and transportation facilities may also be made available.
- iv. Undertake higher income generating activities like seed production, bee keeping, mushroom cultivation etc.
- v. Undertake aggregation of smaller lots of farmer-members’ produce; add value to make them more marketable.
- vi. Facilitate market information about the produce for judicious decision in production and marketing.
- vii. Facilitate logistics services such as storage, transportation, loading/unloading etc. on shared cost basis.
- viii. Market the aggregated produce with better negotiation strength to the buyers and in the marketing channels offering better and remunerative prices.

Annexure I**Statewise details of FPOs registered**

Sr. No.	State/UT	No. of FPOs registered
1)	Andaman & Nicobar	3
2)	Andhra Pradesh	196
3)	Arunachal Pradesh	17
4)	Assam	170
5)	Bihar	211
6)	Chhattisgarh	114
7)	Goa	7
8)	Gujarat	303
9)	Haryana	142
10)	Himachal Pradesh	96
11)	Jammu & Kashmir	117
12)	Jharkhand	185
13)	Karnataka	230
14)	Kerala	95
15)	Ladakh	3
16)	Lakshadweep	1
17)	Madhya Pradesh	387
18)	Maharashtra	362
19)	Manipur	28
20)	Meghalaya	24
21)	Mizoram	26
22)	Nagaland	35
23)	Odisha	307
24)	Puducherry	2
25)	Punjab	40
26)	Rajasthan	358
27)	Sikkim	11
28)	Tamil Nadu	248
29)	Telangana	162
30)	Tripura	37
31)	Uttar Pradesh	608
32)	Uttarakhand	118
33)	West Bengal	105
	Grand Total	4748
